NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for Petitioner

For T.K.Bhaskan Priyadanshini Keenthi Krishna

ORDER

Ms N Priyadarshini, counsel for petitioners present. Counsel for R1 to R3, R5 to R6 called but absent. No representation. Time extended at request of counsel for petitioners for filing objections to the status report filed by the respondents. She is also directed to inform the next date of hearing to the other side and also serve copy of the copy to them. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)